

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 7336 of 2019

Pramod Kumar

..... Petitioner

Versus

M/s Bharat Coking Coal Limited & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Ashutosh Anand, Advocate

For the Respondent-B.C.C.L.:-

05/Dated: 24/06/2020

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post the matter on 25.06.2020.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/